

20.12.2010

2008
O.A. 201/~~2010~~ AC


Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

Appl: Shri Hari Ram.

Resp: Shri B.B. Tripathi holding brief for Shri
N.K. Agarwal

Learned counsel for the applicant submits
that this O.A. may be dismissed as not pressed and
accordingly, it is so ordered. No order as to
costs.


Member (A)


Member (J)

v

ok
copy of order
dated 20-12-2010
Recd
29-12-2010